WTM/MPB/EFD-1-DRA-IV/22-A/2019

SECURITIES AND EXCHANGE BOARD OF INDIA

CORAM: MS. MADHABI PURI BUCH, WHOLE TIME MEMBER

Corrigendum to the Order dated February 25, 2019 bearing reference number WTM/MPB/EFD-1-DRA-IV/22/2019 in the matter of Anand Rathi Commodities Limited (PAN: AAACP6209K)

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1. Securities and Exchange Board of India (hereinafter referred to as **"SEBI"**) had passed an order dated February 25, 2019, bearing reference number WTM/MPB/EFD-1-DRA-IV/22/2019 (hereinafter referred to as **"Order"**) in the matter of Anand Rathi Commodities Limited.

2. In the Order, in paragraph 39.7, the abbreviation *"IICL"* may be read as, *"ARCL"*.

3. The Order shall be read along with this Corrigendum.

Date: FEBRUARY 28, 2019 **MADHABI PURI BUCH**

Place: MUMBAI **WHOLE TIME MEMBER**

SECURITIES AND EXCHANGE BOARD OF INDIA